

## Andhra Pradesh Charitable and Hindu Religious Institutions and Endowments Archakasand other Office holders and Servants Qualifications and Emoluments Rules, 1987

CONTENTS

1. Short title

PART 1 :- PART

2. . 3. In these Rules, unless the context otherwise requires 4. . 5. <u>.</u> 6. <u>.</u> 7. . 8. <u>.</u> 9. . 10. . 11. <u>.</u> 12. . 13. OtherOfficeholdersand servants 14. . 15. . 16. . 17. <u>Age</u> PART 2 :- PART

18. \_
19. \_
20. \_
21. \_
22. \_
23. \_
24. \_
25. \_
26. \_
SCHEDULE 1 :- SCHEDULE
SCHEDULE 2 :- SCHEDULE
SCHEDULE 3 :- SCHEDULE

**SCHEDULE 4 :-** SCHEDULE

## Andhra Pradesh Charitable and Hindu Religious Institutions and Endowments Archakasand other Office holders and Servants Qualifications and Emoluments Rules, 1987

In exercise of the powers conferred by sub-section (3) of Section 35 read with Section 153 of the Andhra Pradesh Charitableand Hindu Religious Institutions and Endowments Act, 1987 (Act No.30 of 1987), the Governor of Andhra Pradesh hereby makes the followingrules, with immediate effect the same having been published in No.63, Rules Supplement to Part I, Extraordinary of the Andhra Pradesh Gazette, dated the 23rd Oct., 1987 as required by sub-section (1) of Section 153 of the Act, Rules under Section 35 (3) of the Act, 30 of 1987.

## 1. Short title :-

These rules may be called the Andhra PradeshCharitable and Hindu Religious Institutions and Endowments Archakasand other Office holders and Servants Qualifications and Emoluments Rules, 1987.

<u>PART 1</u> PART

<u>2.</u>.:-

The rules in this part shall apply to Archakas and other office holders and servants mentioned in Rule 4 and Rule 13 of thispart of all the Charitable and Religious Institutions other than Tirumala Tirupathi Devasthanams.

## 3. In these Rules, unless the context otherwise requires :-

(a) 'Competent Authority' means the Commissioner, theAdditional Commissioner, the Regiona I Joint Commissioner, the DeputyCommissioner or the Assistant Commissioner, as the case may be;

(b)'Executive Authority' means Executive Officeror Chairman of the Board of Trustees where there is no Executive Officerand in respect of Maths, Head of the Math;

(c) 'Income' means the income as calculated under Section 65 of the Act.

### <u>4.</u>.:-

There shall be the following grades of Archakas or pujarisin the institutions in the State:

(i) First Grade Archaka.

- (ii) Second Grade Archaka
- (iii) Third Grade Archaka
- (iv) Fourth Grade Archaka
- (v) Fifth Grade Archaka
- (vi) Sixth Grade Archaka.
- (vii) Seventh Grade Archaka.
- (viii) Eighth Grade Archaka
- (ix) Ninth Grade Archaka.

### <u>5.</u>.:-

(1) The Archakas of the Grades specified below, shallbe appointed in institutions classified under Section 6 of the Act, as shown thereunder:-

(i) Institutions classified under Section 6 (a) of the Act First Grade, Second Grade and Third Grade.

(ii) Institutions classified under Section 6 (b) of the Act Fourth Grade, Fifth Grade and Sixth Grade.

(iii) Institutions classified under Section 6 (c) of the ActSeventh Grade, Eighth Grade and Ninth Grade.

(2) For the purposes of appointing archakas, the Maths shallbe classified in three categories, income-wise on par with institutions published u/s 6 (a), 6 (b) and 6 (c) of the Act, respectively andarchakas of the corresponding grades shall be appointed.

<u>6.</u>.:-

The emoluments payable to Archakas of different grades shall be a consolidated sum as specified in the Schedule I to theseRules.

#### **7.** . :-

It may not be incumbent on the Executive Authority tomake appointments to all the grades specified in any category of the Institutions. Filling up of vacancies shall be as per the necessity a n d financial viability of the institutions subject to such instructions may be issued by the Commissioner from time to time.

<u>8.</u>.:-

The consolidated emoluments specified in Rule 6 may berevised from time to time.

**9.** . :-

Every archaka shall pass such examination in the relevantAgama being followed in the temple asrecognised by the Commissioner,Endowments.The examination to be passed by the respective Gradesof the Archakas shall be as follows : Grade of Archaka and Examination to be passed:

(i) 5th Grade to 9th Grade Archakas-Pravesa or equivalentexamination;

(ii) 3rd Grade and 4th Grade Archakas-Provara or equivalentexamination;

(iii) 1st and 2nd Grade Archakas-Pravara or equivalentexamination.

<u>10.</u>.:-

(1) Every archaka on appointment shall produce the certificate regarding qualifications specified in Rule 9 for performing the functionsattached to his office. Every Archaka who has been holding the poston the date of commencement of the Act, or who is appointed to suchpost after such date, shall within two years from the said date obtaina certificate as to the qualifications prescribed in Rule 9 and incase of default, he shall not be allowed to perform the functions, attached to the office till he acquires such qualifications, unlesshe is exempted by the Commissioner from possessing the prescribedqualifications.

(2) The Commissioner may exempt an archaka from Rule 9 of these rules provided that he completed 45 years of age and is wellacquainted with pooja Vidhanam in the said Agama or Sampradayam. If it is found necessary the Commissioner may also require such archaka to appear to such oral test as may be decided by him.

# <u>11.</u> . :-

(1) In the case of Archaka whose office was hereditaryprior to the commencement of this Act, and who is not qualified asprescribed under Rule9 shall undergo training in Agama Patasala managedby Dharma Prachara Parishad constituted under Section 112 of the Act, or any Agama Patasala recognised by the Commissioner for a periodnot less than six months.

(2) Every Archaka required to undergo training under sub-rule(1) above shall be paid stipend which shall be less than the emolumentspayable to the highest grade Archaka of the institution Concerned.

# **12.** : -

The promotion to an Archaka from one grade to another within the category of the institution shall be on the basis of seniority-cum-suitability.

# **13.** OtherOfficeholdersand servants :-

The common categoriesand the qualifications of the posts of other office holders and servantsin Charitable and Religious Institutions shall be shown in theTable below;-

## Explanation:-

(1) Any other posts which do not fall under the above categories but declared as such by the Commissioner shall also fall under this rule.

(2) In the case of Maths as the posts which are considered religious by the Head of the Math, shall also fall under this rule.

## <u>14.</u> . :-

The archakas and other office-holders and servants governed by the rules under this part shall attain the age of superannuation on the completion of 65 years of age: Provided that a physically unfit archaka and other office holder and servant may be retired before the age of superannuation.

## <u>15.</u>.:-

The emoluments payable to different categories of posts shall be as specified in Schedule-II of these rules subject to revision from time to time.

## **16.** . :-

The rules relating to the conditions of service of office-holders and servants of Charitable and Hindu Religious Institutions of Endowments other than Tirumala Tirupathi Devasthanams framed under sub-section (4) of Section 35 and Section 39, shall apply to the Archakas,other Office-holders and servants in respect of matters other than those expressly provided therein.

## <u>17.</u> Age :-

(I)No person shall be eligible for appointment to any post in Schedule-I by direct recruitment, if he has completed the age of 45 years, as on Ist July of the year, in which the appointment is made.

(II)The Commissioner may relax the upper age limit in favourof any person for being appointed to the posts specified in Schedule-I of these rules, in such manner as may appear to him just and equitable.

#### <u>PART 2</u> PART

### <u>18.</u> : -

The Rules in this part shall apply to all Archakas and other office holders and servants of Tirumala Tirupathi Devasthanams mentioned in Schedules-III and IV to this part.

#### **19.** : -

The various grades of Archakas and other office holders and servants including archaka Supervisor and their emoluments shall beas shown in the Schedule-III to these rules.

### <u>20.</u> : -

It shall not be incumbent on the Executive Authority to make appointments to all the grades of Archakas or the categories of staff specified in the Schedule III.

### <u>21.</u> . :-

The consolidated emoluments specified in the Schedule-III may be revised from time to time. The method of recruitment and the qualifications for various posts in the Schedule-III shall be shown in the Schedule-IV.

### <u>22.</u> . :-

(i) Every Archaka Mirasidar or Gamekar Mirasidar holding the office as such on the date of commencement of the Act shall be appointed to the category of archaka supervisor or Gamekar Supervisor as the case may be.

(ii) Every Archaka Supervisor or Archaka, or Gamekar supervisor or Gamekar or any other office holder or servant on appointment shall produce certificate regarding qualifications specified in the ScheduleIV or performing the functions attached to his office.

(iii) Every Archaka Supervisor or Archaka or Gamekar Supervisor or Gamekar or any other office holder or servant who has been

holding the post on the date of commencement of the Act and who is appointed to such posts after such date shall within two, years from the said date obtain a certificate as to the qualifications prescribed in the Schedule-IV and in case of default shall not be allowed to perform the functions attached to the office till he acquires such qualifications unless he is exempted by the Executive Officer from possessing the prescribed qualifications.

### <u>23.</u> : :-

(i) The Executive Officer may exempt any Archaka or any other office-holder or servant specified in Rule 5 above from acquiring qualifications prescribed in Schedule-IV provided that he had completed 45 years of age and is well acquainted with pooja vidhanams in the relevant agama or sampradayam or in performing functions attached to his office. If it is found necessary the E.O. may also requiresuch Archaka or any other Office holder to appear for such or practicaltest as may be prescribed by him.

(ii) The Executive Officer Tirumala Tirupathi Devasthanams mayrelax the upper age limit in favour of any person for being appointed to the post specified in Schedule-III for those rules in such a manner as may appear to him just and equitable.

### <u>24.</u> . :-

(i) In the case of Archaka whose office was hereditary priorto the commencement of this Act and who is not qualified as prescribed under Schedule-IV, shall undergo training in Agama patashala managed by Dharma Prachara Parishad constituted under Sec.112 of the Act,orany Agama Patashala recognised by the Commissioner for a period of not less than 6 months. Any other office holder or servant shall undergo training in any recognised institutions for such period asprescribed by the Executive Officer.

(ii) Every Archaka required to undergo training shall be paid stipend which shall not be less than the emoluments payable to the lowest grade Archaka. In the case of any other office holder or servant required to undergo training shall be paid a stipend which shall notbe less than the emoluments payable to that post in Schedule-III.

(iii) The promotion to an archaka or any other office holder from one grade to another shall be on the basis of seniority-cumsuitability.

#### <u>25.</u>.:-

Every person holding the post mentioned in the Schedule-III shall retire on attaining the age of 65 years: Provided that physically unfit person may be retired before the age of super annuation.

### <u>26.</u> . :-

The rules relating to the service conditions of the office holders and servants of the Tirumala Tirupathi Devasthanams framed under sub-section (4) of Section 35 shall apply to the archakas and other office holders and servants in respect of matters other than those expressly provided herein.

#### SCHEDULE 1 SCHEDULE

| 6 (a) |                      |                     |   | Emolument  |
|-------|----------------------|---------------------|---|------------|
|       | Institutions:        |                     | (consoli                                | dated)     |
|       | Grade-I Archakas     |                     |   | Rs.        |
|       | Grade-II Archakas    |                     | 1,500                                   | -Do-       |
|       | Grade-III Archakas   |                     | 1,250                                   | -Do-       |
| 6 (b) | Institutions:        |                     | 1,100                                   | -Do-       |
|       | Grade-IV Archakas    |                     | 900                                     | -Do-       |
|       | Grade-V Archakas     |                     | 750                                     | -Do-       |
|       | Grade-VI Archakas    |                     |   |            |
| 6(c)  | Institutions:        |                     | 600                                     | -Do-       |
|       | Grade-VII Archakas   |                     | 500                                     | -Do-       |
|       | Grade-VIII Archakas  |                     | 400                                     | -Do-       |
|       | Grade-IX Archakas    |                     | 300                                     | -Do-       |
|       |                      | HEDULE 2<br>CHEDULE |   |            |
|       | SCI                  | HEDULE-I            | I                                       |            |
|       | ( Se                 | e Rule-1            | 5)                                      |            |
| 6(a)  | Institutions:        |                     |   | Emoluments |
|       | Vedaparayanamdar     |                     |   |            |
|       | Adhyapaka, Prabhanda | : - 12              | alent to Superinte<br>330-60-1930-70-26 |            |

| Parayanadar,         | -                         |   | Consolidated | I Rs. |
|----------------------|---------------------------|---|--------------|-------|
| Sreev<br>Thevaram Re | idya Parayanadar<br>citor | : | 1,200        | -Do-  |
| Paricha              |                           | ٤ | 300          | -Do-  |
| Cook                 |                           |   | 1,200        | -Do-  |
| Asst.Co              | ook                       | ٤ | 300          | -Do-  |
| Sannay               |                           | : | 1,000        | -Do-  |
|                      | /1                        | ٤ | 300          | -Do-  |
| Dolu                 |                           | 5 | 500          | -Do-  |
| Sruthi               |                           | 5 | 500          | -Do-  |
| Talam                |                           |   | 900          | -Do-  |
| 6(b) Institution     | 5:                        |   | 600          | -Do-  |
| Veda Pano            | lit                       |   | 400          | -Do-  |
| Abhisheka            | m Purohit                 |   | 400          | -Do-  |
| Paricharik           | a                         |   | 500          | -Do-  |
| Cook                 |                           |   | 400          | -Do-  |
| Sannayi              |                           |   | 300          | -Do-  |
| Dolu                 |                           |   | 300          | -Do-  |
| Sruthi               |                           |   |              |       |
| Talam                |                           |   |              |       |

#### SCHEDULE 3 SCHEDULE

#### SCHEDULE-III

#### (T.T.Devasthanams)

The following emoluments are notified for the following posts.

| SI.<br>No.<br>(1) | Name of the post<br>(2) | Emoluments(P.M.)<br>Rs.<br>(3) |
|-------------------|-------------------------|--------------------------------|
| 1                 | Archaka Supervisor      | 2,700                          |
| 2.                | Archaka Grade-I         | 1,500                          |
| 3.                | Archaka Grade-II        | 1,250                          |
| 4.                | Archaka Grade-III       | 1,100                          |
| 5.                | Yekangi                 | 1,100                          |
| 6.                | Adhyapakas Grade-II     | 1,100                          |
| 7.                | Yamunotharai            | 300                            |
| 8.                | Samaveda Vadhyar        | 1,100                          |
| 9.                | Tallapakam              | 1,100                          |

| -   |                                 | ,     |
|-----|---------------------------------|-------|
| 10. | Tarigonda                       | 500   |
| 11. | Golla                           | 1,000 |
| 12. | Gamekar Supervisor              | 2,700 |
| 13. | Gamekar Senior                  | 1,500 |
| 14. | Gamekar Junior                  | 1,250 |
| 15. | Paricharika Junior              | 1,100 |
| 16  | Bokkasamdar                     | 1,100 |
| 17. | Uttar parapatyadar-Junior       | 1,100 |
| 18. | Kaikala mirvhak                 | 1,000 |
| 19. | Siddanti                        | 1,100 |
| 20  | Kotikanyakadanamdar             | 500   |
| 21. | Sannadiviti                     | 1,100 |
| 22. | Sweeper(PAT)                    | 1,000 |
| 23. | Dharmakartha Kainkaryadar       | 1,000 |
| 24. | Maniyamdar                      | 1,000 |
| 25. | Melam Staff (Nagalpuram temple) | 1,000 |
| 26. | Purchitham Vadyar               | 1,250 |
| 27. | Telappachari                    | 1,000 |
| 28. | Purohitudu                      | 1,000 |

#### SCHEDULE 4 SCHEDULE

#### SCHEDULE-IV

| SI.<br>No. | Designation        | Method of<br>recruitment   | Qualifications  | Remarks |
|------------|--------------------|--|---|---------|
| (1)        | (2)                | (3)  | (4)   | (5)     |
|            |                    |  | For direct recruitment of promotion   |         |
| 1.         | Archaka Supervisor | <pre>(1) By direct<br/>recruitment<br/>(2) By<br/>promotion from<br/>the post of<br/>Archaka Grade<br/>I.,</pre> | <ul> <li>(i) Certificate in Pravara<br/>Examination conducted<br/>by the Endowments<br/>Department.<br/>OR</li> <li>Diploma in Uttara</li> <li>Bhaga in concerned</li> <li>Agama Examination<br/>conducted by the</li> <li>Tirumala Tirupathi</li> <li>Devasthanams Vidwath</li> <li>Sadas.</li> <li>(ii) Working knowledge</li> <li>in Sanskrit.</li> <li>(iii) A knowledge of the</li> <li>Sthalapurana and the</li> <li>tradition of the</li> <li>temples.</li> <li>(iv) Must have not</li> <li>completed 45 years of</li> </ul> |         |

|    |                    |   | age. Provided that the<br>promotion from the<br>post of Archaka,, Grade<br>I one shall have<br>experience of 5 years.  |  |
|----|--------------------|---|--|--|
| 2. | Archaka Grade I    | By direct<br>recruitment<br>OR<br>By promotion<br>from the post<br>of Archaka,<br>Grade II                                  | <ul> <li>(i) Certificate in Pravara<br/>Examination conducted<br/>by the Endowments<br/>Department.<br/>OR</li> <li>Diploma in Uttara</li> <li>Bhaga in concerned</li> <li>Agama examination</li> <li>conducted by the</li> <li>Tirupathi Devastanams</li> <li>Vidwat Sadas.</li> <li>(ii) Working knowledge</li> <li>in Sanskrit.</li> <li>(iii) A knowledge of</li> <li>Sthalapurana and the</li> <li>tradition of the</li> <li>temples.</li> <li>(iv) Must have not</li> <li>completed 45 years of</li> <li>age. Provided that for</li> <li>promotion from the</li> <li>post of Archaka,, Grade</li> <li>II one shall have</li> <li>experience of 5 years.</li> </ul>                     |  |
| 3. | Archaka, Grade II  | <ol> <li>By direct<br/>recuritment<br/>OR</li> <li>By promotion<br/>from the post<br/>of Archaka,<br/>Grade III.</li> </ol> | <ul> <li>(i) Certificate in Pravara<br/>Examination conducted<br/>by the Endowments<br/>Department.<br/>OR</li> <li>Diploma in Uttara</li> <li>Bhaga in concerned</li> <li>Agama examination</li> <li>conducted by the</li> <li>Tirumala Tirupathi</li> <li>Devastanams Vidwath</li> <li>Sadas.</li> <li>(ii) Working knowledge</li> <li>of Sanskrit.</li> <li>(iii) A knowledge of</li> <li>Sthalapurana and the</li> <li>tradition of temples.</li> <li>(iv) Must have not</li> <li>completed 45 years of</li> <li>age: Provided that for</li> <li>promotion from the</li> <li>post of Archaka,, Grade</li> <li>III one shall have</li> <li>experience of three</li> <li>years.</li> </ul> |  |
| 4. | Archaka, Grade III | By direct<br>recruitment  | (i) Certificate in pravara<br>examination conducted<br>by the Endowments<br>Department.  |  |

|    |                     |                          | OR<br>Diploma in Uttara<br>Bhaga in concerned<br>Agama examinations<br>conducted by the<br>Tirumala Tirupathi<br>Devasthanams Vidwath<br>Sadas.<br>(ii) Working knowledge<br>in Sanskrit<br>(iii) A knowledge of the<br>Sthalapurana and the<br>tradition of the<br>temples.<br>(iv) Must have not<br>completed 45 years of<br>age:                          |  |
|----|---------------------|--------------------------|--|--|
| 5. | Ekangi              | By direct<br>recruitment | <ul> <li>(i) A certificate of<br/>proficiency in Divya</li> <li>Prabandam.</li> <li>Or</li> <li>A certificate in</li> <li>Nityanusandanakramam</li> <li>with two years</li> <li>experience in</li> <li>Gostiparayanam.</li> <li>(ii) Must be an un-<br/>married person.</li> <li>(iii) Must have not</li> <li>completed 28 years of</li> <li>age.</li> </ul> |  |
| 6. | Adhyapaka, Grade II | By direct<br>recruitment | <ul> <li>(i) A certificate of<br/>proficiency in Divya<br/>probandam.<br/>Or<br/>A certificate in<br/>Nityanusandanakramam<br/>with two years<br/>experience in<br/>Gostiparayanam.</li> <li>(ii) Must have not<br/>completed 28 years of<br/>age.</li> </ul>  |  |
| 7. | Yamunotharai        | By direct<br>recruitment | (i) Must have passed V<br>class examination.<br>(ii) Must have skill and<br>proficiency in the<br>special art of tying of<br>flowers.  |  |
| 8. | Samavedavadyar      | By direct<br>recuitment  | <ul> <li>(i) A certificate or<br/>diploma in samavedam.</li> <li>(ii) Should be able to<br/>recite</li> <li>Sahasranamarchana<br/>and Manthrapushpam.</li> <li>(iii) Must have not<br/>completed the age of<br/>40 years.</li> </ul>   |  |

| 9.  | Thallapakam<br>Kainkaryadar | By direct<br>recruitment               | <ul> <li>(i) A certificate of<br/>proficiency in<br/>Thallapaka</li> <li>Sankeerthanams.</li> <li>(ii) Must have not<br/>completed 40 years of<br/>age.</li> </ul>   |  |
|-----|-----------------------------|--|--|--|
| 10. | Tharigondakainkaryadar      | By direct<br>recruitment               | <ul> <li>(i) Must have passed</li> <li>VIII class Examination.</li> <li>(ii) Shall be a person in accordance with custom and usage.</li> </ul>   |  |
| 11. | Gollakainkaryadar           | By direct<br>recruitment               | <ul> <li>(i) Must have passed</li> <li>VIII class Examination.</li> <li>(ii) Shall be a person in accordance with custom and usage.</li> </ul>   |  |
| 12. | Gamekar Supervisor          | By direct<br>recruitment               | For direct recruitment:<br>(i) Shall be a persoon in<br>accordance with custom<br>and usage.<br>(ii) Must have 10 years<br>experience in<br>preparation of all kinds<br>of prasadams and<br>panyarams in Temples<br>of same agama.<br>For Promotion: |  |
|     |                             | By Promotion<br>from<br>Gameka(Senior) | (i) Must have<br>completed 5 years of<br>Service in the cadre of<br>Gameka(Senior.   |  |
| 13. | Gameka(Senior)              | By direct<br>recruitment               | For Direct Recruitment:<br>(i) Shall be a person in<br>accordance with custom<br>and usage.<br>(ii) Must have 10 years<br>experience in the<br>preparation of all kinds<br>of prasadams and<br>panyarams in temples<br>of same agama.                |  |
|     |                             | By Promotion                           | For Promotion:<br>(i) Not less than 5<br>years of service in the<br>cadre of Gameka<br>(Junior)  |  |
| 14. | Gameka(Junior)              | By direct<br>recruitment               | <ul> <li>(i) Shall be a person in accordance with custom and usage.</li> <li>(ii) Must have 5 years of experience in the preparation of all kinds of prasadams and panyarams in temples of same agama.</li> </ul>                                    |  |
| 15. | Paricharika (Junior)        | By direct                              | (i) Shall be a person in   |  |

|     |   | recruitment              | accordance with custom<br>and usage.<br>(ii) Must be proficient in<br>doing required service<br>of paricharika.  |  |
|-----|---|--------------------------|--|--|
| 16. | Bokkasamdar   | By direct<br>recruitment | <ul> <li>(i) Must have passed</li> <li>VIII class examination.</li> <li>(ii) Must be proficient in</li> <li>doing required Service</li> <li>in the Temple.</li> </ul>        |  |
| 17. | Uttaraparapathyadar   | By direct<br>recruitment | <ol> <li>(i) Must have passed</li> <li>VIII class examination.</li> <li>(ii) Must be able bodied</li> <li>capable of doing</li> <li>Umbrella Service.</li> </ol>             |  |
| 18. | Kaikala Nirvahak  | By direct<br>recruitment | <ul> <li>3. (i) Must have passed</li> <li>VIII class examination.</li> <li>(ii) Must be well versed</li> <li>in arranging paradas</li> <li>during Temple rituals.</li> </ul> |  |
| 19. | Siddhanthi  | By direct<br>recruitment | <ul> <li>4. (i) Must have passed</li> <li>VIII class examination.</li> <li>(ii) Must have good</li> <li>knowledge of</li> <li>Panchangam and</li> <li>Puranam.</li> </ul>    |  |
| 20. | Koti Kannirkadanam  | By direct<br>recruitment | 5. (i) Must have passed<br>VIII class examination.<br>(ii) Must be able to<br>render Prabhandha<br>Sevakalam.  |  |
| 21. | Sannadiviti (Sri<br>Vedanarayanaswamy<br>Temple, Nagalapuram) | By direct<br>recruitment | <ul> <li>6. (i) Must have passed</li> <li>VIII class examination.</li> <li>(ii) Must be able bodied</li> <li>to do required Temple</li> <li>Service.</li> </ul>              |  |
| 22. | Sweepers (Sri AAT)  | By direct<br>recruitment | Must have passed VIII class examination.   |  |
| 23. | Dharmakartha<br>Kainkaryadar                                  | By direct<br>recruitment | <ol> <li>Must have studied<br/>8th Class.</li> <li>Must be a Brahmin in<br/>commuity.</li> <li>Must not have<br/>completed 28 years of<br/>age.</li> </ol>                   |  |
| 24. | Maniamdar   | By direct<br>recruitment | <ol> <li>Must have studied<br/>8th Class.</li> <li>Must be Brahmin in<br/>Community</li> <li>Must not have<br/>completed 28 years of<br/>age.</li> </ol>                     |  |
| 25. | Melam-Staff<br>(Nagalapuram Temple)                           | By direct<br>recruitment | <ol> <li>Proficiency in Art<br/>concerned.</li> <li>Should not have</li> </ol>   |  |

|     |                 |                          | completed 28 years of age.  |  |
|-----|-----------------|--------------------------|---|--|
| 26. | Purohitamvadyar | By direct<br>recruitment | <ul> <li>(i) Must have passed<br/>Archaka Examinatioon<br/>recognisied by the<br/>Comssioner or a<br/>Diploma issued by the<br/>Vedapathasala of TTD's<br/>or any other recognised<br/>institution.<br/>OR<br/>Person rendering<br/>Archakatvam for more<br/>than 10 years in any<br/>registered Temple.</li> <li>(ii) He should have<br/>knowledge to perform<br/>utsavams and sevas as<br/>peusage and Custom of<br/>the Temple.</li> <li>(iii) Must have not<br/>completed 45 years of<br/>age.</li> </ul> |  |
| 27. | Tholappachari   | By direct<br>recruitment | (i) He should have good<br>Physique<br>(ii) He should have<br>knowledge of<br>Manthrapushpam.   |  |